## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

STARRED QUESTION NO:311
ANSWERED ON:10.12.2009
THEFT OF OIL FROM OIL DEPOTS
Patasani Dr. (Prof.) Prasanna Kumar;Singh Shri Sushil Kumar

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether cases of pilferage from oil depots of Public Sector Oil Marketing Companies have been brought to the notice of the Ministry;
- (b) if so, the details of such cases occurred during the last three years and the current year;
- (c) whether CBI arrested some officials for pilferage of oil from Sitapur Depot in Jaipur recently;
- (d) if so, the details thereof; and
- (e) the punitive action taken by the Government against the culprits?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI MURLI DEORA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (E) OF THE LOK SABHA STARRED QUESTION NO 311 ASKED BY SHRI SUSHIL KUMAR SINGH AND DR. PRASANNA KUMAR PATASANI TO BE ANSWERED ON 10TH DECEMBER 2009 REGARDING THEFT OF OIL FROM OIL DEPOTS

- (a) & (b): Yes, Madam. Oil Marketing Companies (OMCs) have reported that there have been 19 cases of pilferage from oil depots during the last three years including current year. Details are Annexed.
- (c) to (e): Central Bureau of Investigation (CBI) had arrested seven employees of OMCs for pilferage of oil from Sitapur Depot in Jaipur. CBI investigation is in progress.